

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 8/111/12
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY

Dilip Timblo
Vs

M/s. Hardesh Ore Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. Rafique Dada,	Snr Adv	Respondents Erach Kotwal	
2	Mr. Gundlath Malaya,	Adv		
3	Ms. Amrita Narayan,	Adv		
4	Mr. Erach Kotwal,	Adv		
5	Mr. JOSEPH KODIANTHARA,	Sr. Adv.	} Petitioners	
6	Mr. ERIC CORREIA,	Adv.		
7	Mr. RAJEEV KUMAR,	Adv.		

Order

For orders see order in CP 87/2006